

.1.

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00478/2019

Friday, this the 5th day of July, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

P.K.Krishnankutty, S/o.Kunjan,
Panakutty House, Koovapady P.O.,
Ernakulam District – 683 544.

Working as Peon in the
office of Personal Chief Commercial Manager,
Headquarters, Southern Railway, Park Town, Chennai – 3.Applicant

(By Advocate Mr.Georgekutty Mathew)

versus

1. Union of India represented by its Secretary, Ministry of Railway, Rail Bhavan, New Delhi – 110 001.
2. The Chief Personal Officer, Southern Railway, Park Town, Chennai – 3.
3. The General Manager, Southern Railway, Park Town, Chennai – 3.
4. The Senior Divisional Personal Officer, Southern Railway, Thiruvananthapuram Division, Thiruvananthapuram – 695 014.
5. The Divisional Railway Manager, Southern Railway, Thycaud, Thiruvananthapuram – 695 014.

(By Standing Counsel for the Railways)

This application having been heard on 5th July 2019, the Tribunal on the same day delivered the following :

.2.

O R D E R (O R A L)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Heard learned counsel for the applicant. Standing counsel for the Railways takes notice on behalf of the respondents. The applicant having been absorbed as a regular employee on 8.4.1998 is seeking the benefit of service from the date he entered service on 8.6.1979 as Commission Bearer.

2. In the facts and circumstances of the case, the O.A is disposed of directing the applicant to file a comprehensive representation citing all the facts thereof before the Respondent No.2 within a period of two weeks from the date of receipt of a copy of this order who in turn shall consider and dispose of the representation so filed duly considering all the orders of judicial fora on the subject within a period of 60 days from the date of receipt of the representation. There shall be no order as to costs.

(Dated this the 5th day of July 2019)

**ASHISH KALIA
JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER**

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List of Annexures in O.A.No.180/00478/2019

- 1. Annexure A-1** – A copy of the receipt dated 8.6.1979.

- 2. Annexure A-2** – A copy of the order in O.A.No.180/00566/2016 dated 26.10.2017.
